NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-504(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Choudhary Rubber & Chemical Pvt. Ltd. Vs. Action Udhyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Counsel for the Petitioner

ORDER

Notice to the Respondent returnable on 30th November, 2017 vide all modes. Dasti as well. Affidavit of service be also filed.

(S. K. Mohapatra) Member (T) S-D

(Ina Malhotra) Member (J)